

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH-WEST)**

**ROHINI COURTS: DELHI**

**NOTIFICATION**

In exercise of powers vested with Ld. District & Sessions Judge (North-West), Delhi (by virtue of Rule 4 (c) read with first schedule appended to Delhi Higher judicial Service (Leave) Rules, 2010 notified by Hon'ble High Court of Delhi on 7.7.2011 and Delhi Judicial Service (Leave) Rules, 2011 notified by Hon'ble High Court of Delhi on 12.01.2012) and in terms of delegation of such power to the undersigned vide order no. F2(4)/Admn./RC/2015/3141-3221 dated 29.01.2015 by the Ld. District & Sessions Judge (North-West), Rohini Courts, Delhi, **Earned Leave 04 days w.ef. 28.07.2015 to 31.07.2015** (with prefix nil and suffix nil) to **Sh. Shailender Malik, SCJ/RC, North-West, Rohini Court Complex, Delhi** was sanctioned.

It is certified that **Sh. Shailender Malik, SCJ/RC, N/W, Rohini Courts Complex, Delhi** returned to the same post and station after expiry of the aforesaid leave.



**(MANOJ JAIN)**  
ASJ FTC N/W

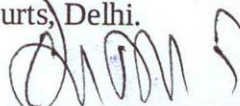
OFFICER IN-CHARGE (JUDICIAL BRANCH N/W)  
FOR DISTRICT & SESSIONS JUDGE (NORTH-WEST)  
ROHINI COURT COMPLEX DELHI.

No. 10329 - 10333 F2(4)/Judl/NW/RC/15

Dated, Delhi the 11/8/15

Copy forwarded for information & necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Officer concerned.
3. The Accounts Branch, North-West District, Rohini Courts, Delhi along with copy of joining report.
4. The Website Committee, Rohini Courts, Delhi.
5. The Officer Incharge, Pool Car, Rohini Courts, Delhi.



OFFICER IN-CHARGE (JUDICIAL BRANCH N/W)  
ROHINI COURTS, DELHI.